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MINISTRY OF HEALTH AND FAMILY WELFARE

(Department of Health and Family Welfare)

CORRIGENDUM

New Delhi, the 2nd July, 2026

**S.O. 3617(E).**— In the Notification of the Ministry of Health and Family Welfare, Department of Health and Family Welfare, published in Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide the S.O. 2945(E), dated 3rd June, 2026-

In S.No.16 for the name of “Shri Pardeep” the following shall be substituted as, :- “Shri Pardeep Bhar”.

[F. No. X.11014/08/2025-DR]

HARSH MANGLA, Jt. Secy.